

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.201 - IA/202(AHM)2023
In
CP(IB) 533 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

Megamet Steels Pvt Ltd
V/s

.....Applicant

Agarwal Mittal Concast Pvt Ltd

.....Respondent

Order delivered on: 11/09/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal J Davawala, Advocate
For the Respondent : Mr. Yuvraj Thakore, Advocate for R-1
None for R -2 & R-3

ORDER

The Ld. Counsel, Mr. Monaal J Davawala appeared for the applicant and Ld. Counsel, Mr. Yuvraj Thakore, appeared for the respondent no. 1. None appeared for respondent nos. 2 and 3. The Ld. Counsel for Respondent no.1 submitted that he has e-filed the reply today and within due course of the same he will file the physical copy of the reply with an advance copy to the other side. Let rejoinder if any, be filed within 7 days.

List the matter on 03.10.2023.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)